

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3340**  
TO BE ANSWERED ON 04.08.2017

**RECOMMENDATIONS BY NATIONAL COMMISSION FOR WOMEN**

3340. SHRI SUNIL KUMAR SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women has recommended to improve the condition of widows in the country;
- (b) if so, the details thereof; and
- (c) the fresh steps taken by the Government to formulate directions and also its implementation for improving the condition of widows in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI KRISHNA RAJ)

- (a) to (c) National Commission for Women, on the directions of Hon'ble Supreme Court in WP(C) No. 659 of 2007 has prepared a report on the Status of Widows in Swadhar Homes of Uttar Pradesh, Uttrakhand, West Bengal and Odisha and submitted the same before the Hon'ble Court. The matter is sub judice in the Hon'ble Supreme Court. Any action can only be initiated after the case is finally decided in the Hon'ble Supreme Court.

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